## Annexure-1

Name of the corporate debtor: C A V Cotton Mills Private Limited; Date of commencement of CIRP: 27.09.2019; List of creditors as on: 14.12.2020 List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name	Name of Details of claim			Details of claim admitted							Amount of	Amount of	Amount of	Remark
No	. Credi	i t-  re	eceived	l							continge-	any	claim not	claim	s, if any
	or										nt	Mutual	admitted	under	
		D	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of voting	claim	dues, that		verifica-	
		re	eceipt	claimed	claim	claim	covered	covered by	related	share in		may be set-		tion	
			_		admitted		by	guarant ee	party?	CoC		off			
							security								1
							interest								
															1
NIL															
				_											